



NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/98/(IB)/2017
NAME OF THE PETITIONER(S) : SHABBIR ENTERPRISES
NAME OF THE RESPONDENT(S) : POWER GEAR LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	J. B. LARSEN	Counsel for Respondent 9841116818	
	A. Abdul Rahman for (M/s. Nathan And Asso)	Counsel for petitioner (9840186541)	

ORDER

Counsel for petitioner present. At this juncture a representative of the corporate debtor, J B Larsen caused appearance on behalf of the Corporate Debtor and submitted there is an agreement in black and white as to the settlement of dues wherein schedule of payment has been given and one of the instalments has been paid and prayed that as per the agreement the petition is being withdrawn. However, counsel appearing on behalf of the petitioner stated that he is not aware of the said development and prays time to seek instructions from his client. At request time is enlarged. Put up on 08.06.2017 at 2.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)